Name	of the corporate	e debtor:	Raghuleela Builders Private Limited			Annexure-7 Date of commencement of CIRP: List of operational creditors (Government Due			04-Oct-2021 s)		List of creditors as on:		15-Jan-2022 (Amount in Rs)
SI.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent	mutual dues,	under verificati	ti claim not	
No.	Department	Government	Date of receipt	Amount claimed		Nature of claim	related	% of voting share in CoC, if applicable	claim	that may be set- off	on	admitted	Remarks, if any
1	GST	Maharashtra State	07-Dec-2021	91,09,26,136	-	GST dues	No	0.00%	-	-	91,09,26,136	-	
2	Income Tax	Ministry of Finance	08-Dec-2021	-		Assessment under sec 148	No	0.00%			-	0	Claim to be determined after assessment is complete
				91,09,26,136	-						91,09,26,136		